

(c) whether there are any steps, mandated by RBI for Public Sector Banks to secure the deposits of the public, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) With a view to providing a greater measure of protection to depositors in banks, the Deposit Insurance and Credit Guarantee Corporation (DICGC) has raised the limit of insurance cover for depositors in insured banks from ₹ 1 lakh to ₹ 5 lakh per depositor with effect from 04.02.2020, with the approval of the Government of India. There is no proposal to bring any Bill exclusively regarding deposit insurance.

(c) The Reserve Bank of India (RBI) is the regulator and supervisor of banks in the country and issues regulations, directions and guidelines to all banks from time to time with a view to maintain public confidence in the banking system, protect depositors' interest and provide secure and effective banking services to the public.

Reduction of budget allocation for various schemes

2630. SHRI RAVI PRAKASH VERMA:

SHRI B. K. HARI PRASAD:

Will the Minister of FINANCE be pleased to state:

(a) the details of the schemes of Central Government like MGNREGA, nutrition scheme for children and women, scheme for remunerative price to farmers for their produce etc., for which allocations have been slashed during the current budget for 2020-21 in comparison to the previous year, scheme-wise;

(b) the details of allocations made during budgets 2019-20 and 2020-21, scheme-wise; and

(c) the reasons for slashing the budget allocations, scheme-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (c)

(i) The budget allocation for financial year 2019-20 and 2020-21 in respect of the scheme such as MGNREGA, major nutrition scheme for children and women viz., ICDS, National Programme of Mid Day Meal in Schools and schemes for remunerative price to farmers for their produce viz., Market

Intervention Scheme and Price Support Scheme (MIS-PSS), Pradhan Mantri Annadata Aay Sanrakshan Yojna (PM-AASHA), Food Subsidy etc. are as under:

(₹ in crore)		
Name of the Scheme	BE 2019-20	BE 2020-21
MGNREGA	60,000	61,500
Umbrella-ICDS*	23,584	24,557
National Programme of Mid Day		
Meal in Schools	11,000	11,000
MIS-PSS	3,000	2,000
PM-AASHA	1,500	500
Food Subsidy	1,84,220	1,15,570

* Excluding allocation for Pradhan Mantri Matru Vandana Yojana & Child Protection Services

- (ii) For Food Subsidy, in addition to budget allocation, financial support of ₹ 1,36,600 crore has also been estimated for FCI from National Small Savings Fund (NSSF) in BE 2020-21.
- (iii) The allocation for each scheme is determined after taking into account the requirement of funds including absorptive capacity of the scheme and overall resource position of the Government.

Education loan by nationalised banks

2631. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of FINANCE be pleased to state:

- (a) the details of the instructions/guidelines issued by Government/Reserve Bank of India to the banks including State Bank of India for granting education loans for pursuing higher education;
- (b) whether the SBI and a few other nationalised banks are not granting education loan for post-graduation diploma courses conducted by colleges and approved by AICTE;
- (c) if so, the reasons therefor;